

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.02.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 332/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023 For Direction IA No. 85/2024	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
2	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. R Sugumaran- R1/RP Mr. V John Acquinas- R2, R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co- R1
4	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani

5	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To adv. Hg. IA No. 124 & 141/2024	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 267/2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Sri Ganga Reddy & 2 Ors.	Mr. MVV Ramana Srinivassan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in re-filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
8	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Mr. Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar For Caveator
9	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors.	Mr. Ajesh Kumar S	Ms. Poornima Hatti- R1
10	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears Vs Anish Agarwal	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
11	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	

12	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	Mr. B Vijay
13	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs GST & Anr.	Mr. AG Sathyanarayana	Mr. B Vijay

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No. 1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
15	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	M/s. Espin Infosysytem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh- R2
16	Comp App (AT) (CH) No. 39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2 Mr. Joseph Pookkat Mr. T Ravichandran (For Intervention)
17	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2
18	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2

19	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
20	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020 For Exemption IA No. 405/2020 For Delay IA No. 406.2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	M/s Poovayya & Co Ms. Priyadarshi Banerjee	
21	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr.	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
22	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
23	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd.	Mr. Anant Merathia	Mr. Mayan H Jain
24	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
25	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1

26	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
27	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
28	Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
29	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
30	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
31	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs G Srinivasa Rao	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
32	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
33	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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